

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3824  
ANSWERED ON:30.07.2009  
MANAGEMENT OF SCOOTERS INDIA LIMITED  
Saroj Smt. Sushila

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Management of Scooters India Limited has chosen the Lombardini engine, which has already been failed for its CNG three wheelers;
- (b) if so, the facts thereof and rationale behind choosing the Lombardini engine;
- (c) whether the Government proposes to conduct any enquiry to find out the truth;
- (d) if so, the details thereof and if not the reasons therefor; and
- (e) the steps taken by the Government to streamline the management of the Scooters India Limited?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

- (a): As per information furnished by Scooter India Ltd. (SIL), SIL has not chosen the Lombardini engine which has already failed. Although SIL introduced a batch of about 300 vehicles with Lombardini engine in the market. There are feedbacks about some problems in the engine which the company alongwith engine manufacturer is resolving.
- (b): The company during 2006 had developed and got type approved a CNG vehicle model with Lombardini engine from the notified testing and approving authority, Automotive Research Association of India (ARAI). The reason for choosing Lombardini Engine was that the existing SIL engine supplier; M/s. Greaves had no engine for smaller CNG vehicle at that time. The introduction of a smaller CNG vehicle was necessitated by the fact that it was essential for sales growth of the company. Further, M/s. Lombardini is a well known multinational company with expertise in small engines.
- (c)&(d): Perusal of the facts provided by the company, does not indicate any prima facie ground necessitating any enquiry in the matter.
- (e): The Government of India has already appointed all the functional Directors in SIL including CMD, SIL and Director (Tech.). Further in line with the norms for good corporate governance, the SIL Board has also been strengthened with three experienced independent Directors. The Department has also been regularly conducting performance review meetings of the company at regular intervals.